

LOK SABHA DEBATES

LOK SABHA

Tuesday, December 10, 1991/ Agrahayana 19, 1913 (Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

ORAL ANSWER TO QUESTION

Reservation of posts for Scheduled Castes/Scheduled Tribes in CGHS

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264. SHRI RAJNATH SONKAR
SHASTRI:

SHRI KARIA MUNDA:

Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to state:

(a) whether the Government's directives regarding reservation of posts for Scheduled Castes/Scheduled Tribes in Groups C&D posts including the Pharmaceutical staff of Indian and Modern Systems of Medicine under the CGHS both with regard to recruitment and promotions are being followed;

(b) if so, the details thereof, including the number of promotions made during the last two years; and

(c) the reasons for backlog if any and the steps proposed to be taken to fill up the prescribed reserved quota?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (SHRIMATI D.K. THARADEVI
SIDDHARTHA): (a) Yes, Sir.

(b) and (c). A Statement is laid on the
Table of the House.

STATEMENT

During the period 1/1/1990 to 31/10/1991, the number of Group 'C' & 'D' employees recruited and promoted is as under:

	<i>Recruited</i>	<i>Promoted</i>
1. Number of Group C & D Employees	236	76
2. Number belonging to Scheduled Castes	94	29
3. Percentage of Scheduled Castes	40	38
4. Number belonging to Scheduled Tribes	24	11
5. Percentage of Scheduled Tribes	10	24

The main reason for the backlog in respect of some of the para-medical Group 'C' posts is the non-availability of qualified candidates.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, the hon. Minister in his statement has stated that 236 persons have been recruited in Groups C&D posts this year and 76 persons have been promoted. I would like to know whether these 236 pharmacists have been recruited for imparting training or they have directly been recruited as pharmacists; how many out of the total of 76 pharmacists promoted have been appointed to the post of Chief Pharmacist? The hon. Minister's reply does not indicate as to how many vacancies are there at present. I would also like to know the number of carry forward and present vacancies, the number of persons recruited and the number of posts lying vacant. Does the concerned Ministry propose to launch a special drive to fill the SC/ST quota?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIM.L.FOTEDAR): Mr. Speaker, Sir, in the supplementary question, the hon. Member has sought information about recruitment made this year. In this original question, he sought to know about posts filled during the last two years. The figures we have provided relate to last two years and not this year. It has been stated therein that 236 persons were recruited and I would like to say that these persons were recruited not for being imparted training but they were appointed directly against the vacancies.....(Interruptions).....

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, the reply is not clear.

SHRIM.L.FOTEDAR: Today's proceedings are not being telecast, Please restrain yourself at least for today. I will give you a satisfactory reply.

SHRI RAJNATH SONKAR SHASTRI: Sir, when proceedings are telecast we do not get an opportunity to speak.....(Interruptions).....

MR. SPEAKER: Please do not do so.

.....(Interruptions).....

SHRI M.L. FOTEDAR: I will give reply to his question and satisfy him fully. The policy adopted by our Government for the welfare of Harijans - Adivasis.....

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, the words 'Harijan' and 'Adivasis' are unparliamentary. The correct words are Scheduled Castes and Scheduled Tribes.

[English]

SHRI M.L. FOTEDAR: Scheduled Castes and Scheduled Tribes posts which are going to be filled up will be strictly in accordance with the constitutional requirements and we will not fail in our duty to fill-up these posts.

You are already aware that in 1989, Shri Rajiv Gandhi had desired that we must fill-up all these posts. He said, if the post is vacant, it should remain vacant till you have a Scheduled Caste or a Scheduled Tribe candidate available for the purpose. Here in this case, out of 236 posts, the percentage of Scheduled Castes is only 15 per cent. We have filled up 40 per cent. The Constitution says that 15 per cent is the minimum. But, that does not restrain the Government to increase the number. We have increased the number to forty per cent. I think the performance of the Health Department in fulfilling this requirement is, I should say, is admirable or in the larger interest of the socio-economically weaker sections of the people.

The second thing that the hon. Member has asked is about carry forward. I will tell the hon. Member that what Mr. Rajiv Gandhi had decided in 1989, we stand by that commitment and we will stand by that commitment in future also.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, the hon. Minister in his reply has stated that the main reason for the

backlog is the non-availability of qualified candidates. I would like to know from him as to what is the required qualification of a pharmacist. Earlier, candidates who were High School with Biology were being selected for pharmacist training. In certain states the qualifications were Intermediate with Biology. Therefore, I would like to know whether SC/ST candidates with these qualifications were not available? Secondly, I would like to know the reservation position in various pharmaceutical companies like Bengal Chemicals, UPDPL and IDPL, Hindustan Antibiotics which are Government undertakings, Apart from this, the hon. Minister may kindly clarify the position of reservation in Ayurvedic and Homoeopathic Health Centres working under Central Government Health Scheme and the percentage of quota filled in these centres so far, the number of vacant posts at present and the measures proposed to be taken in this regard.

SHRI M.L. FOTEDAR: Sir, I can assure the hon. Member that so far as the question of pharmacists is concerned, the posts are vacant. In Delhi, there are five posts of pharmacists vacant which are reserved for Scheduled Tribes. I am not getting any Scheduled Tribe candidates in Delhi who could be appointed against these posts. So, we have kept these posts vacant. I am requesting the hon. Members through you, Sir, and through the hon. House that they should help us in getting us suitable candidates of Scheduled Castes and Scheduled Tribes so that the vacant posts can be filled up. It is not for the hon. Members only to cry, they must help us in educating the Scheduled Caste and Scheduled Tribe candidates to fill up these vacancies. The Government is ready to appoint them against these posts. So, if they have any Scheduled Tribe candidates, we are ready even to relax the age limit for them. Suppose they have a Scheduled Tribe or a Scheduled Caste candidate and suppose the minimum qualification required is F.A. or B.A., we will relax it only up to matric, but he must be a science student. So, they

should give us the candidates and we will fill up those posts.

SHRI LOKANATH CHOUDHURY: Mr. Speaker, Sir, in reply the Minister has said that the backlog is due to non-availability of qualified persons. When the qualified persons are not available, naturally the posts will remain vacant. So, I want to know that since qualified persons from Scheduled Caste and Scheduled Tribe categories are not available, has the Government got any special scheme to qualify them and see that the backlog is over?

SHRI M.L. FOTEDAR: Sir, the Government have got one special scheme that we have the colleges opened for them and we have fifteen per cent quota reserved for them. The Members representing them should come forward, bring them and we will get them admitted and give them good education so that these posts can be filled up. I would request the hon. Members that the scheme is open for them. We have reservations, so, they must come forward and help us. They should not only cry but they must help these socio-economically poor sections of the society to come up to some standard so that they can get some job in the Government service.

[Translation]

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, I am saying one thing again and again that there is no dearth of leaders, and correct policies in the country. There is only lack of will. You want us to bring qualified candidates. How were we able to fill 40 percent quota from 1.1.90 to 1.10.91? These figures pertain to the period from January to October 1991. When 40 percent candidates could be available from January 1 to October, 1991, how is it that 15 percent candidates were not available during a long period of 40 years? It means that we made sincere efforts as a result of which we succeeded in filling 40 percent quota..... (Interruptions) It is a fact. You have been requested to

provide the figures of two years but you provided figures of ten months only and that too pertaining to the period when National Front Government was in power from January 1 1990, to October 31, 1991.....(*Interruptions*).....

[*English*]

MR. SPEAKER: Paswanji, you have to come to the question please.

[*Translation*]

SHRI RAM VILAS PASWAN: So far as I know, the special recruitment drive we initiated, has been withdrawn by the present Government. That is why the figures of later period have not been provided. Shri Sitaram Kesri who looks after the Ministry of Scheduled Castes and Scheduled Tribes had stated in his reply two days ago.....(*Interruptions*)

[*English*]

MR. SPEAKER: Please come to the question.

[*Translation*]

SHRI RAM VILAS PASWAN: He said that the backlog will be cleared by 31st March.

[*English*]

He is on record.

[*Translation*]

We wanted to know whether there was any magic wand by which it could be cleared. He said that there was a magic wand. I would like to know how the entire backlog will be cleared by the Health Ministry by 31st March, 1992. It is not the responsibility of the opposition to clear this backlog. Rather the Government should fill all the vacancies with

suitable candidates by the year end 1992. How will they manage to do this?

SHRI M.L. FOTEDAR: The hon. Member has been a Minister. I am glad of this. But he has said that there is a difference between the leaders and policies..... (*Interruptions*)..... Don't worry, I will give complete reply to your question. You have stated that though there are a number of leaders but there is lack of will. It was not our will ** any leader ** Our will is very clear. We want to serve the poor..... (*Interruptions*).....

[*English*]

SHRI CHANDRA JEET YADAV: There are certain facts. We do not need sermons..... (*Interruptions*).....

MR. SPEAKER: I think a speech is replied by a speech.

.....(*Interruptions*).....

SHRI M.L. FOTEDAR: Yadavji, I am not sermonising him. I am replying to him..... (*Interruptions*).....

[*Translation*]

SHRI M.L. FOTEDAR: He made a reference to will. Our will is there before you. ** The only difference is that our will is visible from the service we render to people.

[*English*]

SHRI RAM VILAS PASWAN: I have an objection.

[*Translation*]

It is not a matter of joke to display the portrait of Dr. Ambedkar in the Central Hall.

[*English*]

It should not be taken non-seriously.

[*Translation*]

With the display of Dr. Ambedkar's portrait in the Parliament House, the country's prestige has risen and not that of Dr. Ambedkar. Shri Sharad Pawar is present here. Dr. Ambedkar cannot be disgraced..... (*Interruptions*).....

[*English*]

Do not make joke of Dr. Ambedkar. (*Interruptions*)

SHRI CHANDRA JEET YADAV: He should withdraw that. It is very objectionable. I also take very strong objection to it. He is trying to insult Dr. Ambedkar by making this remark. (*Interruptions*) This is what he said. This is certainly humiliating Dr. Ambedkar. (*Interruptions*)

SHRI M.L. FOTEDAR: Just listen to me. (*Interruptions*)

SHRI M.L. FOTEDAR: I am replying him. (*Interruptions*)

SHRI CHANDRA JEET YADAV: Why should he bring Dr. Ambedkar's name? The Minister must reply. He should not go on like this.

SHRI SRIKANTA JENA: What is he going to reply?

SHRI CHANDRA JEET YADAV: This is ridiculing Dr. Ambedkar and insulting him. This is not the correct way. We take very strong objection. (*Interruptions*)

SHRI M.L. FOTEDAR: Sir, I will reply to him. Do not worry. (*Interruptions*)

SHRI M.L. FOTEDAR: I will reply you and fully satisfy you. (*Interruptions*)

[*Translation*]

MR. SPEAKER: Sankarji, please sit

down. Please sit down first .

(*Interruptions*)

MR. SPEAKER: Do not shout. Please take your seat there.

(*Interruptions*)

[*Translation*]

SHRI RAJNATH SONKAR SHASTRI: It is the question of the sentiments of the House.....

[*English*]

(*Interruptions*)

MR. SPEAKER: Please sit down. This is not correct.

I am trying to help you because you have many question to ask. Now if you go on speechifying, you won't have the time to ask the question and get the answer. Please come to the question proper and get a reply properly on the point. Now, let us not think that we should play these things between ourselves. Dr. Ambedkar's photo is there and probably the Minister respects him and he does not mean any disrespect. He will say so very clearly in his reply, but let us not take it beyond a certain limit, please.

SHRI SRIKANTA JENA: Mr. Speaker, Sir, the way the Minister brought Dr. Ambedkar's echo in the Question Hour is very ridiculous. He is trying to ridicule Dr. Ambedkar in this way. The hon. Minister must withdraw it, Sir. (*Interruptions*)

MR. SPEAKER: Don't you want to go to the other questions?

(*Interruptions*)

SHRI SRIKANTA JENA: The way he is insulting Dr. Ambedkar..... (*Interruptions*)

MR. SPEAKER: Let him say something.
Allow him to say something.

(Interruptions)

MR. SPEAKER: Please sit down.

(Interruptions)

SHRI M.L. FOTEDAR: Sir, I must say, and I say emphatically that some people mentioned the name of—I will never say 'Dr. Ambedkar', I will say 'Babasaheb Ambedkar'. Some people mentioned his name.....

SHRI RAM VILAS PASWAN: Nobody mentioned his name. Who mentioned the name? Who mentioned it? *(Interruptions)*. No, I will not sit down. The Minister will have to withdraw it. He is not replying to the question properly. He should withdraw it.

(Interruptions)

SHRI SRIKANTA JENA: Mr. Speaker, Sir, you will have to protect us.

(Interruptions)

[*Translation*]

SHRI RAM VILAS PASWAN: They disgraced Babasaheb Ambedkar for 45 years. Now they say so when we have displayed this portrait. He will have to withdraw his words. We shall not make any compromise on the disgrace of Dr. Ambedkar. We shall not allow to make it ridiculous.

MR. SPEAKER: Please sit down.

SHRI RAM VILAS PASWAN: He will have to withdraw his words. He must withdraw his words. He cannot humiliate Babasaheb Ambedkar like this *(Interruptions)*

MR. SPEAKER: Mr. Paswan, please sit down.

(Interruptions)

SHRI SRIKANTA JENA: This is Parliament. He is trying to humiliate Dr. Ambedkar.

(Interruptions)

MR. SPEAKER: You are not helping the Minister, you are not helping me also. You belong to the Ruling Party, you should behave more properly and allow him to continue.

[*Translation*]

SHRI RAM VILAS PASWAN: We displayed Dr. Ambedkar's portrait and he is feeling uneasy. The hon. Minister should apologize. *(Interruptions)*

[*English*]

MR. SPEAKER: Mr. Paswan, you please take your seat.

(Interruptions)

MR. SPEAKER: Please for God's sake you keep quiet there. Now there is a group of M.Ps. who are sitting and just trying to interrupt. Please allow me to control the House. Why are you doing like that? You are neither helping him nor helping me. You are adding to the noise in the House. Please keep quite.

Mr. Paswan, I will go through the record. I don't think if there is anything derogatory, it can be allowed. If it is there, I will remove it. But as far as my understanding goes, there is nothing derogatory on the record. I will go through it and come to the conclusion.

(Interruptions)

MR. SPEAKER: Not like this. Mr. Minister. You will reply only to the question.

(Interruptions)

SHRI SRIKANTA JENA: We are not at all interested in listening to the Minister. *(Interruptions)*

SHRI RAM VILAS PASWAN: You are the Chairman of the Central Committee.....
(*Interruptions*)

MR. SPEAKER: Let me go through the record carefully. If there is anything derogatory, I will remove it from the record. Please sit down first.

(*Interruptions*)

SHRI SOBHANADREESWARA RAO VADDE: Mr. Speaker, Sir, let him say whose photo he has referred. Let the Minister say whose photo he has referred. (*Interruptions*)

MR. SPEAKER: Please take your seat.

(*Interruptions*)

SHRI SRIKANTA JENA: We are not interested to listen to the Minister unless he withdraws his remarks(*Interruptions*)

MR. SPEAKER: Please take your seat.

(*Interruptions*)

SHRI SOBHANADREESWARA RAO VADDE: Let him say whose photograph he has referred. (*Interruptions*)

11.21 hrs.

At this state, Shri Ram Vilas Paswan and some other hon. Members came and sat on the floor near the Table

(*Interruptions*)

MR. SPEAKER: If there is anything derogatory I will remove it from the record.

(*Interruptions*)

MR. SPEAKER: This is not correct. Your should go back to your seats.

(*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, this cannot go on. Please ask them to go back to their seats. This is what they are doing (*Interruptions*)
Let the House be adjourned.

(*Interruptions*)

MR. SPEAKER: Please sit down.

(*Interruptions*)

MR. SPEAKER: I adjourn the House to meet again at 12 O'clock.

11.29 hrs.

The Lok Sabha then adjourned till Twelve of the clock

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Central Institutes for Vocational Studies

*263. SHRI DIGVIJAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to set up Central Institutes for Vocational Studies for the propagation of job-oriented courses; and

(b) if so, the details thereof including their locations and grant likely to be sanctioned in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). There is no proposal to